

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 110**  
**(IB)-344(PB)/2019**

**IN THE MATTER OF:**

Indiabulls Consumer Finance Ltd.

.... Applicant/petitioner

v.

M/s. Manya Foods Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 11.06.2019**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner

Mr. Harinder Singh Bola, Adv.

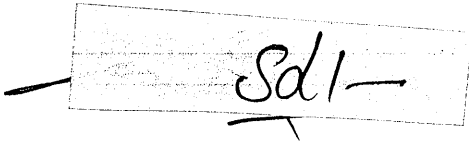
For the Respondent

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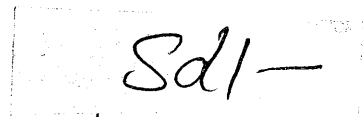
**ORDER**

Proxy Counsel states that main counsel is out of town.

List for further consideration on 19.07.2019.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

11.06.2019  
Ritu Sharma